

30.04.2008

CP 31/2007 (OA No. 118/2005)

Reply filed to
the C.P.

Mr. Shailendra Shrivastava, Counsel for applicant.
Mr. Anupam Agarwal, Counsel for respondents.

This case has been listed before the Deputy Registrar due to
non availability of Division Bench. Be listed before the Hon'ble
Bench on 08.07.2008.


(GURMIT SINGH)
DEPUTY REGISTRAR

CP 31/2007

8.7.2008

None present for the applicant
Mr. Anupam Agarwal - Counsel for
respondents

The CP has been disposed of
by a separate order for the reasons
mentioned therein.


(B.L. KHATRI)
Member (A)


(M.L. CHAUHAN)
Member (W)

4

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH

JAIPUR, this the 8th day of July, 2008

Contempt Petition No.31/2007
(OA No.118/2005)

CORAM:

HON'BLE MR.M.L.CHAUHAN, MEMBER (JUDICIAL)
HON'BLE MR. B.L.KHATRI, MEMBER (ADMINISTRATIVE)

Girish Mohan Mathur
s/o late Shri I.S.Mathur,
r/o 2128 (A), Opposite Officers Club,
Frazer Road, Dada Badi Ajmer,
Presently posted as
Sr. Section Engineer (Works),
Construction under subordination of
Dy.C.E.Contrctrion I, Ajmer

.. Applicant

(By Advocate:)

Versus

1. Ashok Gupta, General Manager, North Western Railway, In front of Railway Hospital, N.B.C. Road, Hasanpura, Jaipur.

.. Respondent

(By Advocate: Shri Anupam Agarwal)

O R D E R (ORAL)

This Contempt Petition has been filed against the
alleged violation of the order dated 17th May, 2007
passed in OA No. 118/05.

2. Notice of this Contempt Petition was given to the respondents. The respondents have filed reply. Alongwith reply, the respondents have annexed certain orders which show that directions given by this Tribunal have been complied with, although belatedly.

3. In view of the fact that the order of this Tribunal has been complied with, the present Contempt Petition does not survive, which is accordingly disposed of. Notices issued are hereby discharged.


(B.L.KHATRI)

Admv. Member


(M.L.CHAUHAN)

Judl. Member

R/